MSA Branch of the Secretariat. This policy decision was notified in the Bulletin Part II No. 2406 dated 28.9.2015.

3. The information received from Members about engagement of person(s) for secretarial assistance is processed accordingly.

Kind cooperation of Members is solicited.

No. 7847 MSA Branch

## Processing of Members' TA/DA Claims

Members are informed that while preferring TA/DA claims physically, they are requested to furnish details of journey(s) performed chronologically, along with Air-Tickets and the Boarding Passes, in the prescribed arrival/departure format, to the MSA Branch.

- 2. In case of online submission of TA claims, Members are requested to submit scanned copies of the aforesaid documents in the prescribed arrival/departure format. This will expedite the processing of TA/DA claims.
- 3. Members are also requested to countersign all the documents, while submitting TA/DA claims physically/online.

Kind cooperation of the Members is solicited.

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No. 7848 MSA Branch

## Implementation of E-payment system in the Secretariat

Members are informed that e-payment system has been introduced in the Lok Sabha Secretariat. Accordingly, the present practice of making payment by cheque has been discontinued.

- 2. Members are requested to furnish the following bank and other details alongwith a cancelled cheque to MSA Branch if not done yet.
- 3. Bank details for receiving payments through electronic mode (To be filled up in CAPITAL LETTERS)

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NO	

1. NAME OF ACCOUNT HOLDER

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